

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

26. C.P. (IB)/899(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: DMSON,S METAL PRIVATE LIMITED

Vs.

SHAPOORJI PALLONJI AND COMPANY PRIVATE
LIMITED

SECTION: 9 of IBC 2016

ORDER

Adv. Sonal Deulkar i/b Adv. Anil Agarwal appearing for the Petitioner and Mr. Abhishek Singh, Mr. Saad Shervani, Mr. J. Amal Anand, Elvin Joshy, Alisha Sharma, Insha Mushtaq appearing for the Respondent are present through Virtual hearing. At the request of the Counsel for the Petitioner, the matter is adjourned to **24.04.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/